

14.03 hrs.

The Lok Sabha re-assembled after Lunch at three minutes
past Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

SPECIAL TRIBUNALS (SUPPLEMENTARY PROVISIONS)

REPEAL BILL* , 2003

Title: Introduction of the Special Tribunals (Supplementary Provisions) Repeal, Bill, 2003.

MR. DEPUTY-SPEAKER: Now, the House shall take up Item No. 11 -- Bill to be introduced. Shri Satyabrata Mookherjee.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRI SATYA BRATA MOOKHERJEE):
Sir, I beg to move for leave to introduce a Bill to repeal the Special Tribunals (Supplementary Provisions) Act, 1946.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Special Tribunals (Supplementary Provisions) Act, 1946.
"

The motion was adopted

SHRI SATYA BRATA MOOKHERJEE: Sir, I introduce the Bill.

* Published in the Gazettee of India, Extraordinary Part II- Section 2, dated 15.12.2003.